

IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH - II

I.A.No.63 of 2022 in
CP (IB) No.682/07/HDB/2018

In the matter of
M/S. MANTENA LABORATORIES LIMITED

Between:

CA Kambhammetu Sri Vamsi,
Resolution Professional of
M/s. Mantena Laboratories Limited,
R/o A85, DX4, Level 2,
Sri Varasiddhi Nivas, Road No.11,
Film Nagar, Jubilee Hills,
Hyderabad – 500 033.

.... Applicant

Vs

1. Mr. Ramakrishnavara Prasada Raju,
Estwhile Director of
M/s. Mantena Laboratories Limited,
Flat No.409, Rolling Residency,
Street No.2, Czech Colony, Sanathnagar,
Hyderabad – 500 018.
2. Ms. Penmetsa Shirisha,
Estwhile Director of
M/s. Mantena Laboratories Limited,
R/o A25, Madhuranagar, SR Nagar,
Hyderabad – 500 038.
3. Mr. Navdeep Balkrishna Malkar
Estwhile Director of
M/s. Mantena Laboratories Limited,
R/o 313, Arlington Ridge Road,
Cary, NC 27513, USA.

.... Respondents

And in the original matter between:

M/s. Edelweiss Asset Reconstruction Co. Ltd.

.... Financial Creditor

Vs.

M/s. Mantena Laboratories Limited

.... Corporate Debtor

Date of order: 13.12.2023

CORAM:

Hon'ble Sri Rajeev Bhardwaj, Member (Judicial)

Hon'ble Sri Sanjay Puri, Member (Technical)

Counsels present:

For the Applicant : Mr. V.S.R. Avadhani, Advocate

For the Respondents : Mr. C. Raghu, Advocate

Heard on : 10.11.2023

Per : Bench

ORDER

1. This application was filed by the Resolution Professional (RP) seeking directions against the former Directors of M/s. Mantena Laboratories Ltd, the Corporate Debtor (CD), which entered Corporate Insolvency Resolution Process (CIRP) on 06.08.2021, with the Applicant subsequently appointed as RP.

2. This IA was earlier heard on 22.02.2022, and necessary directions were passed by the Bench through the Order of same date. There is no report of any non-compliance of the directions contained in that order.
3. Following this, the RP filed IA No. 1468/2022, presenting a Resolution Plan currently awaiting approval from this Authority. Consequently, the present Application has become irrelevant.

The IA is thus dismissed and disposed accordingly.

Sd/-

(SANJAY PURI)
MEMBER (TECHNICAL)

Sd/-

(RAJEEV BHARDWAJ)
MEMBER (JUDICIAL)

VL